## Annexure 5

Name of the Corporate Debtor: Gupta Synthetics Limited; Date of commencement of Liquidation: 14th July, 2020; List of creditors as on: 13th March, 2024

## List of operational creditors (Government dues)

(Amount in Rs

													mount in Rs.)	
SI. No.	Details of Claima	Details of claim received		Details of claims admitted					Amount of	Amount of any	Amount of	Amount of claim	Remarks, if	
	Department	Government	Date of	Amount claimed	Amount of	Nature of	Amount	Whether	% share	contingent	mutual dues,	claim not	under verification	any
			receipt		claim admitted	claim	covered by	lien/attac	in total	claim	that may be set	admitted		
							lien or	hment	amount		off			
							attachment	removed?	of claims					
							pending	(Yes/No)	admitted					
							disposal	` ' '						
1	Customs Department (EPCG Monitoring Cell)	Central Government	11.08.2020	10,74,68,323	10,74,68,323	Unsecured	0	No	1.33	0	0	0	0	NIL
2	Goods and Services Tax Department - Surat	State Government	28.07.2020	8,59,49,124	8,59,49,124	Unsecured	0	No	1.06	0	0	0	0	NIL
3	Customs Department (DEEC Monitoring Cell)	Central Government	30.07.2020	6,87,91,322	6,87,91,322	Unsecured	0	No	0.85	0	0	0	0	NIL
4	Central Goods and Service Tax and Central Excise - Division VI - Daman	Central Government	17.08.2020	6,21,19,145	6,21,19,145	Unsecured	0	No	0.77	0	0	0	0	NIL
5	Assistant Commissioner of Central Goods & Service Tax and Central Excise	Central Government	11.10.2019	2,74,76,165	2,74,76,165	Unsecured	0	No	0.34	0	0	0	0	NIL
6	Income Tax Office	Central Government	6.11.2019	2,20,09,781	2,20,09,781	Unsecured	0	No	0.27	0	0	0	0	NIL
7	The Income Tax Officer (TDS) -1(2)-3	Central Government	21.12.2020	23,76,269	23,76,269	Unsecured	0	No	0.03	0	0	0	0	NIL
8	Customs Department (DEEC Monitoring Cell) – Mumbai	Central Government	04.09.2020	7,31,88,027.00	7,31,88,027.00	Unsecured	0	No	0.91	0		0	0	NIL
Total				44,93,78,156	44,93,78,156				5.56					